

PROF. MADHU DANDAVATE : Sir, we want to make it very clear... (*Interruptions*). On the floor of Parliament we are not able to get justice and, therefore, we are forced to go out of the House and offer Satyagraha. We are walking out and staging a Satyagraha outside the Parliament... (*Interruptions*).

12.06 hrs.

(*Prof. Madhu Dandavate and some other hon. Members then left the House.*)

MR. SPEAKER : Now the Defence Minister.

DR. SUBRAMANIAM SWAMY (Bombay North East) : On a point of order. Please ask the Minister to wait for one minute while I walk out and come back.

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : I will wait for one minute.

श्री जी० एम० बनातवाला (पोन्नानी) .  
होम मिनिस्टर ने कहा है कि मंडल कमीशन की रिपोर्ट एक्टिव कन्सिडरेशन में है। मैं एक क्षण पढ़ना चाहता हूँ :—

हमने माना कि तगाफुल न करोगे लेकिन,  
झाक हो जाएंगे हम तुमको खबर होने तक।

شری جی۔ ایم۔ بنات والہ (پونانی) :  
کیونکہ ہوم منسٹر نے کہا ہے کہ منڈل  
کمیونٹی کی رپورٹ ایکٹیو کنسیدریشن میں ہے۔ میں ایک شعر پڑھنا  
چاہتا ہوں :—

ہم نے مانا کہ تگافول نہ کرو گے لیکن  
خاک ہو جائیں گے تم تو کو خبر ہونے تک

12.07 hrs.

*Shri G.M. Banatwalla then left the House.*

DR. SUBRAMANIAM SWAMY : I may also be treated as having walked out.

MR. SPEAKER : We will treat you as both.

STATEMENT-RE : REPORTED PAKIS-TANI TROOP MOVEMENT IN NORTH-ERN PAKISTAN OCCUPIED KASHMIR

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : Mr. Speaker, Sir, we are aware of Pakistan troop movements in Northern Pakistan occupied Kashmir and a careful watch is being kept on their activities. Should the threat escalate in this area or any where else in Jammu & Kashmir, our Armed Forces are fully prepared to meet it.

A few days back Pakistani Helicopter and fighter aircraft intruded in our air space. We have lodged a protest with Pakistan on these air violations.

Firing incidents are quite frequent along the line of control in Jammu & Kashmir area. Our troops exercise due restraint and it is only on provocation by Pakistan that the fire is returned. It is also normal for us to resolve differences on the ground by Flag Meetings. We trust that this procedure will be followed by Pakistan.

India is committed to a policy of co-operation and harmony with Pakistan. We sincerely hope that Pakistan would not take any action which would disrupt peace and tranquility and cause a set back to our efforts to improve relations with them.

DR. SUBRAMANIAM SWAMY (Bombay North East) : Will you allow a discussion on the development of our relations with Pakistan ?

MR. SPEAKER : You are well cognizant with the rules. Always under the rules.

12.09 hrs.

PAPERS LAID ON THE TABLE

Notifications Under Export (Quality Control and Inspections) Act 1963 and Tea Act, 1953, Tea (Registration of Dealers and Declaration of Stocks) order, 1984 etc. etc.

THE MINISTER OF STATES IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : I beg to lay on the Table :